


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.37/ BB/17	-	For filing papers by IRP	Rule-6 of IB	Jahnvi Makwana Construction Pvt. Ltd. Vs Nandan Hotels Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	S.H. RAGHAVENDRA 9886290803	PETITIONER	

ORDER

Counsel for Petitioner is present. R.P is present. She filed memo alongwith annexure. For passing orders list it on 30/11/2017.


Member (T)


Member (J)